

18.00 hrs.

PAPERS LAID ON THE TABLE

SHRI JANARDHANA POOJARY : I

beg to lay on the Table—

- (1) A copy of the Central Excise (Seventh Amendment) Rules, 1983 (Hindi and English versions) published in Notification No. 195/83-CE in Gazette of India dated the 1st August, 1983, together with an explanatory memorandum under sub-section (2) of section 38 of the Central Excises and Salt Act, 1944.

- (2) A copy each of Notification Nos. 196/83-CE to 210/83-CE (Hindi and English versions) published in Gazette of India dated the 1st August, 1983 together with an explanatory memorandum regarding consequential changes wherever necessary and to notify the effective rates of duty for different iron and steel items, issued under the Central Excise Rules, 1944. [*Placed in Library. See No. LT 6771/83.*]

18.01 hrs.

*The Lok Sabha then adjourned till Eleven of the Clock on Tuesday, August 2, 1983/ Sravana II, 1905 (Saka).*

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